

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:856  
ANSWERED ON:17.08.2007  
COMPLAINTS AGAINST DRUG COMPANIES  
Barman Shri Ranen;Bose Shri Subrata

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) whether the Monopolies and Restrictive Trade Practices Commission (MRTPC) has received a number of complaints about malpractices by drug companies;
- (b) if so, the details thereof during the last three years; and
- (c) the action taken by the Government thereon?

**Answer**

MINISTER OF CORPORATE AFFAIRS (SHRI PREM CHAND GUPTA)

- (a) Yes, Sir.
- (b) The details of complaints against drug companies are given in the statement annexed.
- (c) Being a quasi-judicial body, the MRTP Commission would dispose of the cases after completion of proceedings, and Government has no decision/action to take in these cases.